

ITEM NO.76

COURT NO.1

SECTION PIL W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 53/2015

ALANA GOLMEI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(With office report)

Date :13/02/2015 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Satya Mitra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar